## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:857 ANSWERED ON:17.08.2007 AMENDMENT TO INCOME TAX ACT Patel Shri Kishanbhai Vestabhai

## Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to bring in a new Income Tax Act;
- (b) if so, whether the Expert Group constituted to rewrite the Income Tax Law has submitted its report;
- (c) if so, the details thereof; and
- (d) the extent to which the new Income Tax Act will be simpler than the existing one?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a): Yes, Sir.
- (b): Yes, Sir. The Expert Group submitted the Report on the 8th September, 2006.
- (c) & (d): The Expert Group has recommended the rationalization and simplification of the Income-tax Act. It is under examination by the Government. Therefore, it is premature to indicate the extent to which the new Income-tax Act will be simpler.